



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jun/202425/3

DATED: 21/06/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jun/202425/3 dated 21/06/2024 of Norms Committee - VII for the year 2024-25 was held on 21/06/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	
1	HARILAL KM, Joint DGFT	DGFT(HQ)
4	Nimesh Singh, Young Professional	DGFT(HQ)
5	NAND Lal, Technical Consultant	DPIIT
6	SHAISH KUMAR, Technical Consultant	DGFT
7	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
9	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006401AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 25.04.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	2 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	MEXIM ADHESIVE TAPES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM REVIW00006714AM24
RA File Number	039504001091 AM20
Licence No and Date	0310835003/21/02/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the reply submitted by the firm is not proper. Therefore, the committee decided to ask the following information again: 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	

Case No.	3 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006720AM24

RA File Number	NA
Licence No and Date	1010060567/26/06/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Manufacturing process in detail. 2. Justification for wastage. 3. Wastage at each stage with justification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	4 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00009298AM24
RA File Number	NA
Licence No and Date	2610012930/20/11/2020
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	5 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00009302AM24
RA File Number	NA
Licence No and Date	2610012925/20/11/2020
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export item: DEC 50-50((DICYANDIAMIDE RESIN))(Solid Content 48-52%) Qty.: 225000.0 KILOGRAMS (KGS)	

Import items:

S. No.	Item description	Qty. recommended per Kg of export
1.	Ammonium Chloride	0.135 Kg
2.	Dicyandiamide	0.213 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	6 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00009303AM24
RA File Number	NA
Licence No and Date	2610012932/20/11/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item: DEVARNA HC 80((DICYANDIAMIDE RESIN)))(Solid Content 48-52%) (DEC 50-50)

Qty.: 225000.0 KILOGRAMS (KGS)

Import items:

S. No.	Item description	Qty. recommended per Kg of export
1.	Ammonium Chloride	0.135 Kg
2.	Dicyandiamide	0.213 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	7 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00075491AM21
RA File Number	05AA04027347 AM21
Licence No and Date	0511001044/02/02/2021
Norms Committee Decision: The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information: 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	

Case No.	8 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM REVIW00005962AM24
RA File Number	03AA040112849 AM22
Licence No and Date	0311008178/02/11/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 25.04.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	9 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	THE SHAKTI PLASTIC INDUSTRIES

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00003851AM23
RA File Number	03AX04003750 AM23
Licence No and Date	0311018732/20/10/2022
Norms Committee Decision: The committee considered the case as per agenda noted that the firm has requested another date for personal hearing vide email dated 19th June 2024. Hence, the committee decided to defer the case.	

Case No.	10 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	BAJAJ ACOUSTICS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM REVIW00000972AM25
RA File Number	05AX04001756 AM23
Licence No and Date	0511015435/20/10/2022
Norms Committee Decision: The committee considered the case as per the agenda and decided to call the firm for a Personal hearing. Hence, the committee decided to defer the case	

Case No.	11 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005895AM23
RA File Number	05AX04003055 AM23
Licence No and Date	0511017000/24/01/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	12 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006147AM23
RA File Number	03AX04005044 AM23
Licence No and Date	0311021220/07/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.04.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	13 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006407AM23
RA File Number	08AX04001885 AM23
Licence No and Date	0811007335/17/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.04.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	14 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024

HQ File Number	HQRNORM APPLY 00006431AM23
RA File Number	03AX04005560 AM23
Licence No and Date	0311021552/20/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	15 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006617AM23
RA File Number	26AX04000091 AM23
Licence No and Date	2611000857/27/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **On One Time Basis** as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. in Kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON)	100 kg	1	Rubber Compound (Chloro butyl inner liner)	83.3
		2	Calendered Fabric-N 6 1260D/2, 1260D/3, N6 840D/2, N 6 1680D/2, N 66 420D /1	17.01
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02

		8	Curing Bladder	0.30
		9	Turn up Bladder	0.26
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	16 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006618AM23
RA File Number	26AX04000093 AM23
Licence No and Date	2611000858/27/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **On One Time Basis** as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. in kg
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON)	100 kg	1	Rubber Compound (Chloro butyl inner liner)	81.55
		2	Calendered Fabric-N 6 1260D/2, 1260D/3, N6 840D/2, N 6 1680D/2, N 66 420D /1	18.76
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57
		6	Inner Paint	0.14

		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.27
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	17 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006619AM23
RA File Number	26AX04000094 AM23
Licence No and Date	2611000859/27/02/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms **On One Time Basis** as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. in kg
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON CNSTRCTON, MINNG OR INDSTRL HANDLNG VEHICLS AND MACHNES - BIAS NYLON(NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES - BIAS NYLON)	100 kg	1	Rubber Compound (Chloro butyl inner liner)	80.80
		2	Calendered Fabric-N 6 1260D/2, 1260D/3, N6 840D/2, N 6 1680D/2, N 66 420D /1	19.51
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32
		4	LDPE embossed Film	0.01
		5	Poly and Liner	0.57

		6	Inner Paint	0.14
		7	Outer Paint / TIRE FINISH PAINT	0.02
		8	Curing Bladder	0.30
		9	Turn up Bladder	0.27
		10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	18 / NC/7/MEET/Jun/202425/3			
Case Status	Case Approved			
Party Name	ATC TIRES AP PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024			
HQ File Number	HQRNORM APPLY 00006620AM23			
RA File Number	26AX04000092 AM23			
Licence No and Date	2611000860/27/02/2023			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms On One Time Basis as under:-				
Export Product	Qty.	Sl. No.	Import Items	Qty.
NEW PNEUMATIC TYRES, OF RUBBER OF A KND USED ON CNSTRCTN, MINNG OR INDSTRL HANDLNG VEHICLES AND MACHNS - RADIAL NYLON(NEW PNEUMATIC TYRES, OF RUBBER OF A KND USED ON CNSTRCTN, MINNG	100 kg	1	Rubber Compound (Chloro butyl inner liner)	80.80 kg
		2	Calendered Fabric-N 6 1260D/2, 1260D/3, N6 840D/2, N 6 1680D/2, N 66 420D /1	19.51 kg
		3	BEADWIRE (Various Sizes 0.96 MM,1.295MM)	3.32 kg

OR INDSTRL HANDLNG VEHICLES AND MACHNS - RADIAL NYLON)	4	LDPE embossed Film	0.01 kg
	5	Poly and Liner	0.57 kg
	6	Inner Paint	0.14 kg
	7	Outer Paint / TIRE FINISH PAINT	0.02 kg
	8	Curing Bladder	0.30 kg
	9	Turn up Bladder	0.27 kg
	10	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	19 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	GUJARAT POLYFILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005283AM24
RA File Number	NA
Licence No and Date	5211004620/24/04/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024. 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	20 / NC/7/MEET/Jun/202425/3
----------	-----------------------------

Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00000509AM24
RA File Number	26AX04000010 AM24
Licence No and Date	2611000927/01/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024. 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	21 / NC/7/MEET/Jun/202425/3								
Case Status	Case Approved								
Party Name	KUMAR ARCH TECH PRIVATE LIMITED								
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024								
HQ File Number	HQRNORM APPLY 00004205AM24								
RA File Number	13AX04000104 AM24								
Licence No and Date	1311002052/05/07/2023								
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- <table border="1"> <thead> <tr> <th>Export Item</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>PVC DECORATIVE SHEET</td><td>2000000.0 Kg</td></tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Import Item</th><th>Quantity</th></tr> </thead> <tbody> <tr> <td>As per application from S. No. 1 to S. No 8</td><td>5% wastage allowed</td></tr> </tbody> </table> RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		Export Item	Quantity	PVC DECORATIVE SHEET	2000000.0 Kg	Import Item	Quantity	As per application from S. No. 1 to S. No 8	5% wastage allowed
Export Item	Quantity								
PVC DECORATIVE SHEET	2000000.0 Kg								
Import Item	Quantity								
As per application from S. No. 1 to S. No 8	5% wastage allowed								

Case No.	22 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	TAYAJE AND SONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00004973AM24		
RA File Number	05AX04001191 AM24		
Licence No and Date	0511020332/10/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND (GRADE T-104)	900000.0 Kg	PVC DG-1000S (K-67), SG5, HANWHA P1000, LS 100H, DG700, OPC S107, INEOS S6745, HS 1000 R, SG5(K67) LS 100S	7,56,436.6 Kg
		DI ETHYLHEXYL PHTHALATE (DOP)	88,786.0 Kg
		GRADES OF CALCIUM CARBONATE ACMA 5 ACMA 8	81,777.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	23 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00004981AM24
RA File Number	03AX04002143 AM24
Licence No and Date	0311026220/10/08/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024

1. Detailed representation and reason for review.

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	24 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005000AM24
RA File Number	08AX04000891 AM24
Licence No and Date	0811009082/11/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
MULTILAYER PACKAGING FILM IN POUCH FORM	800000.0 Kg	LOW DENSITY POLYETHYLENE	126000.0 Kg
		DOWLEX NG 5045P POLYETHYLENE RESIN	420000.0 Kg
		EXCEED 1018MK ETHYLENE ALPHA OLEFIN COPOLYMERS	294000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	CROWN HARDWARE

Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005021AM24		
RA File Number	06AX04000155 AM24		
Licence No and Date	0611002169/11/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PRINTED REFLECTIVE SIGNSOFSHEET(MADE FROM Reflective Sheet PET Type/White Size 24 INCH * 22 INCH GSM 250 +/- 10 PERCENT AND MICRONS 280 +/- 10 PERCENT TO BE EXPORTED 36363.636 SQ MTR AND Printing Inks 1428.57 Liter)	1 SQUARE METER (SQM)	Reflective Sheet PET Type/White Size 24 INCH * 22 INCH GSM 250 +/- 10 PERCENT AND MICRONS 280 +/- 10 PERCENT	1.05 Sq. Meter
		PRINTING INKS	1500.0 Liters
NOTE: Value should be 5 % of FOB Value.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	26 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005038AM24		
RA File Number	07AX04000655 AM24		
Licence No and Date	0711008956/14/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

PE FILM(PE FILM)	600.0 MTS	LDPE Granules	94.5 MT
		LLDPE Granules	346.5 MT
		Enhanced Polyethylene Resin	189.0 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	BLS POLYMERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005108AM24		
RA File Number	05AX04001160 AM24		
Licence No and Date	0511020451/18/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
LT XLPE COMPOUND(SXLPE COMPOUND)	500000.0 Kg	LLDP / LLDPE	489250.0 Kg
		VINYL TRIMETHOXY SILANE	5825.17 Kg
		DICUMYL PEROXIDE	4856.45 Kg
		ANTIOXIDANT	1941.55 Kg
		CARBON BLACK	12875.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	28 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005118AM24
RA File Number	03AX04002135 AM24
Licence No and Date	0311026437/18/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: All Truck Bus Radial Tyres (Tube less)

Quantity: 4,000 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT. of export product
1.	Natural Rubber	37.969 MT
2.	Bromo butyl Rubber	2.488 MT
3.	Synthetic Rubber PBR	3.706 MT
4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
5.	Carbon Black	20.041 MT
6.	Synthetic Resin	Deleted specific name not given
7.	Stearic Acid	0.760MT
8.	Micro Crystalline Wax	0.305 MT
9.	Rubber Chemicals – Retarders	0.103 MT
10.	Structol	0.251 MT

11.	Silicon Dioxide	3.146 MT
12.	Misc Chemicals	0.057 MT
13	Hydrocarbon Resin	0.184 MT
14.	Manbond 680C	0.099 MT
15.	Synthetic Rubber SBR	0.534 MT
16	Bead wire	5.693 MT
17.	Sulphur Silane	0.208 MT
18.	Isoprene Rubber SKI	0.064 MT
19.	Rubber Chemicals Antioxidant	1.245 MT
20.	Rubber Chemicals Accelerator s	0.489 MT
21.	Rubber process Oil	0.589 MT
22	Insoluble Sulphur	0.985MT
23.	Steel Tyre Cord	16.592 MT
24.	Zinc Oxide	2.321 MT
25.	Soluble sulphur	0.284 MT
26	Wood Rosin	0.301 MT
27	Synthetic Rubber SSBR	0.025 MT
28	Adhesive Resin	0.001 MT
29	Reclaim rubber	0.013 MT

30	Polyester Tyre Cord Fabric	0.009 MT
31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals (S. No. 8,11,13,17, 21, 22,25 & 26,) as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	29 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005158AM24
RA File Number	05AX04001435 AM24
Licence No and Date	0511020513/21/08/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024	
1. Width of import and export item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	30 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005159AM24
RA File Number	05AX04001264 AM24
Licence No and Date	0511020516/21/08/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024

1. The S. No of items of import in application and in 4 E annexure are not matching with each other and Zinc oxide is not mentioned in 4 E.
2. Indigenous items have not been indicated in 4 E annexure.
3. Complete calculation for the requirement of raw materials (both imported and indigenous) indicating net content and wastage separately.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	31 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005255AM24
RA File Number	08AX04000938 AM24
Licence No and Date	0811009214/26/08/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024	
1. Net content of PVDC in export.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	32 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005257AM24
RA File Number	03AX04002319 AM24
Licence No and Date	0311026644/28/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000)

Quantity : 8500.0 MT

Import Item:

S. No.	Item Name	Quantity recommended for 100 MT of export product
1.	Natural Rubber	24.440 MT
2.	Carbon Black	29.994 MT
3.	Bead wire	3.136 MT
4.	Synthetic Rubber PBR	4.868 MT
5.	Bromo butyl Rubber	1.532 MT
6.	Zinc Oxide	1.795 MT
7.	Rubber Chemical Antioxidant	1.388 MT
8.	Misc Chemicals	0.031 MT
9.	Stearic Acid	0.942 MT
10.	Insoluble Sulphur	0.336 MT
11.	Hydrocarbon Tackifier Resin	0.001 MT
12.	Rubber Process Oil	3.377 MT
13.	Rubber Chemical Accelerator	0.562 MT
14.	Synthetic Rubber SBR 1502,1712,1723,1783	18.965 MT

15.	Micro Crystalline Wax	0.892 MT
16.	Nylon Tyre Cord Fabric Dipped	2.037 MT
17.	Polyster Tyre Cord Fabric Dipped	3.633 MT
18.	Structol	0.272 MT
19.	Wood Resin	0.636 MT
20.	Reclaim Rubber	1.277 MT
21.	Soluble Sulphur	0.670 MT
22.	Zincolet	0.343 MT
23.	Monobond 680 C	0.002 MT
24.	Synthetic Resin	Deleted specific name not given
25.	Rubber Chemical Retarder	0.115 MT
26.	Silicon dioxide	0.105 MT
27.	Steel tyre chord	0.557 MT

Note : 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	Deepa Bangles
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005261AM24

RA File Number	03AX04002105 AM24		
Licence No and Date	0311026650/28/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Articles Made of Genral Purpose Polystyrene	109760.0 Kg	General Purpose Polystyrene	111955.2 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	34 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	KANDOI TECHFAB PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005262AM24		
RA File Number	03AX04002238 AM24		
Licence No and Date	0311026651/28/08/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYPROPYLENE WOVEN FABRICS(POLYPROPYLENE WOVEN FABRICS (Net Content : PP Granules = 182,000 kgs, Black Masterbatch = 10,000 kgs, U.V. Stabilizer Masterbatch (containing not more than 20% U.V. Stabilizer) = 8,000 kgs))	200000.0 Kg	PP Granules	196560.0 Kg
		Black Masterbatch	10800.0 Kg
		U.V. STABILIZER MASTERBATCH (containing not more than 20% UV Stabilizer)	8640.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	35 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005266AM24
RA File Number	30AX04000195 AM24
Licence No and Date	3011004066/28/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. To indicate specific type of rubber as a raw material whether EPDM or Nitrile Rubber. 2. Indigenous items to use in manufacturing export items and accordingly to indicate in 4 E Annexure per kg of export item. 3. Net content of EPDM/Nitrile Rubber has been shown as 99.75 Kg in application whereas import item, EPDM/Nitrile Rubber is asking 236.25 MT which is to be clarified. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	36 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	NIRMAL POLY PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005298AM24
RA File Number	03AX04002387 AM24
Licence No and Date	0311026713/29/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Net content of PET export since in Export PET along-with other polymer is being used. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	37 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005344AM24
RA File Number	03AX04002451 AM24
Licence No and Date	0311026782/31/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Total import is 0.9193 Kg against 1 Kg of export. Please provide complete material balance taking indigenous input in account. 2. Generic name of import item CPE 135. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	38 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005354AM24
RA File Number	26AX04000051 AM24
Licence No and Date	2611001117/31/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Specifications like thickness, GSM etc., of all the import items and Fabric/sheet etc. should be in Sq. meter (not in meter). 2. Complete calculation of requirement of import and indigenous items, indicating net import content and wastage separately. 3. CAD/CAM of the major items and also to indicate function/location of each import item in drawing /photograph of export product.	

4. To Specify the export item with end use of each item.
5. Specification with dimension of export items
6. Also to clarify and attach photograph, dimension and function :
 - a) Import item; 9 - Binding.
 - b) Import item; 13, 14, 39, 40, 211, 212, 213- Zipper Head 3 &5.
 - c) Import item; 48 - magnetic Snap.
 - d) Import item; 38- Silica gel , which is in number
 - e) Import item; 133,194,225- Plastic string, which is in number
 - f) Import item; 134,195,226 –nylon string loop , which is in number
 - g) Import item; 218 –Hardware Accessories, which is in number
 - h) Import item; 219, 220 –Hardware Accessories (snap), which is in number
 - i) Like similar items at other S. nos

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	39 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005366AM24
RA File Number	05AX04001505 AM24
Licence No and Date	0511020728/01/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Width of import and export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	40 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005380AM24
RA File Number	24AX04000215 AM24
Licence No and Date	2411002706/01/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Net weight of export product thickness wise. 2. Weight of PVC compound in total composite weight of export thickness wise. 3. Specification and GSM of import item no. 8, 9, and 12 along with area in sq. meter. 4. Process of manufacturing in detail indicating wastage at each stage of manufacturing justifying wastage claimed of 20%. 5. Material balance between import and export taking in to consideration wastage involved. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	41 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	NUMAKERS ASIA LLP		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005382AM24		
RA File Number	52AX04000149 AM24		
Licence No and Date	5211005631/01/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
FILAMENT FOR 3D PRINTING	39025.0 Kg	INGEO BIOPOLYMER	40000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	42 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005404AM24		
RA File Number	03AX04001984 AM24		
Licence No and Date	0311026849/04/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyethylene Compound Grade SC 0366	100.0 MTS	HDPE Granules	87.5 MT
		Ethyl Vinyl Acetate	15 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	43 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	C & E LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005467AM24
RA File Number	30AX04000224 AM24
Licence No and Date	3011004110/06/09/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
EPOXIDE RESIN 50%	1 Kg	Acrylic Acid	0.131 Kg
		Epoxy Resin	0.375 Kg
		Tripropylene Glycol Diacrylate	0.505 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Jun/202425/3										
Case Status	Case Approved										
Party Name	BHIM POLYFAB INDUSTRIES										
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024										
HQ File Number	HQRNORM APPLY 00005550AM24										
RA File Number	03AX04002512 AM24										
Licence No and Date	0311026995/11/09/2023										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under:-											
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td>POLYPROPYLENE WOVEN FABRICS(POLYPROPYLENE WOVEN FABRICS (NET CONTENT - PP Granules : 70,000 kgs, Polypropylene Recycled Granules : 30,000 kgs))</td><td>100000.0 Kg</td><td>PP GRANULES</td><td>75600.0 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	POLYPROPYLENE WOVEN FABRICS(POLYPROPYLENE WOVEN FABRICS (NET CONTENT - PP Granules : 70,000 kgs, Polypropylene Recycled Granules : 30,000 kgs))	100000.0 Kg	PP GRANULES	75600.0 Kg
Export Item	Quantity	Import item	Quantity								
POLYPROPYLENE WOVEN FABRICS(POLYPROPYLENE WOVEN FABRICS (NET CONTENT - PP Granules : 70,000 kgs, Polypropylene Recycled Granules : 30,000 kgs))	100000.0 Kg	PP GRANULES	75600.0 Kg								
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE											

Case No.	45 / NC/7/MEET/Jun/202425/3		
Case Status	Case Deferred		
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		

HQ File Number	HQRNORM APPLY 00005613AM24
RA File Number	03AX04002660 AM24
Licence No and Date	0311027066/12/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Thickness and weight of export. 2. Weight of PVC compound in export. 3. Copy of any NC decision for similar case. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	46 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005623AM24
RA File Number	08AX04001092 AM24
Licence No and Date	0811009340/13/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.09.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	47 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005627AM24
RA File Number	05AX04001179 AM24
Licence No and Date	0511020924/13/09/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and defer the case for further examination

Case No.	48 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005628AM24
RA File Number	05AX04001180 AM24
Licence No and Date	0511020925/13/09/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and defer the case for further examination.	

Case No.	49 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005646AM24		
RA File Number	03AX04002555 AM24		
Licence No and Date	0311027090/13/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAG)(ARTICLES MADE OF POLYTHYLENE (EASY OPEN BAG))	500000.0 kg	HDPE Granules FILM GRADE	299250.0 Kg
		LLDPE GRANULES FILM GRADE	210000.0 Kg
		COLOUR MASTER BATCH	15750.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	50 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005657AM24
RA File Number	03AX04002703 AM24
Licence No and Date	0311027103/14/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	51 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005795AM24
RA File Number	05AX04001476 AM24
Licence No and Date	0511021099/21/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	52 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005886AM24
RA File Number	03AX04002945 AM24
Licence No and Date	0311027441/27/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item S. No.	Export Item	Qty.	S. No.	Description	Qty. in Kg
1	RUBBER COMPOUNDED SHEETS (Rubber content– 44.5%)	1 Kg	1	NATURAL RUBBER	0.320
			2	EPDM RUBBER (PRIME / OFF SPEC)	0.170
			3	ZINC OXIDE	0.021
			4	CARBON BLACK	0.080
			5	ANTIOXIDANT	0.006
			6	ACCELERATORS	0.004
			7	BONDING AGENT SI-69	0.020
			8	PRECIPITATED SILICA FILLER (SILICON DIOXIDE)	0.170
2	SILICON RUBBER SHEETS (Rubber content– 98.72%)	1 Kg	9	SILICON SYNTHETIC RUBBER	1.086
			10	PEROXIDE : PERKADOX	0.014

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00005914AM24
RA File Number	34AX04000497 AM24
Licence No and Date	3411004181/27/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
GREENHOUSE FILM([NET CONTENT LDPE GRANULES 175000KG, LLDPE GRANULES 215000KG,UV STABILIZER MASTER BATCH (CONT NOT MORE THAN 20%OF UV STABILIZER) 40000KG, ADDITIVES MASTER BATHC-IR 25000KG, ANTIFOG ADDITIVES MASTER BATCH 15000KG, ETHYLENE VINYL ACETATE (EVA) 30000KG])	500000.0 Kg	LDPE GRANULES	183750.0 Kg
		LLDPE GRANULES	225750.0 Kg
		UV STABILIZER MASTERBATCH (CONTAINING NOT MORE THAN 20%OF UV STABILIZER)	42000.0 Kg
		ADDITIVES MASTER BATCH IR	26250.0 Kg
		ANTIFOG ADDITIVES MASTER BATCH	15750.0 Kg
		ETHYLENE VINYL ACETATE (EVA)	31500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	54 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	POLYFILLTECHNOLOGIES LLP		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00005954AM24		
RA File Number	34AX04000473 AM24		
Licence No and Date	3411004186/29/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLY ISOBUTYLENE COMPOUND	1 Kg	Poly Iso Butylene Polymer	1.02 Kg/ Kg content in export
		LLDPE Granules	1.02 Kg/ Kg content in export
		Polymer Based Additives Such As HIFAX CA 7153S	1.02 Kg/ Kg content in export
		Optical Brightner	1.02 Kg/ Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	55 / NC/7/MEET/Jun/202425/3		
Case Status	Case Deferred		
Party Name	MRL TYRES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006003AM24		
RA File Number	05AX04001681 AM24		
Licence No and	0511021293/03/10/2023		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	56 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006050AM24
RA File Number	08AX04001278 AM24
Licence No and Date	0811009540/05/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Net content of PVDC in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	57 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006092AM24
RA File Number	03AX04003094 AM24
Licence No and Date	0311027703/09/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	58 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006100AM24
RA File Number	03AX04003027 AM24
Licence No and Date	0311027720/09/10/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024	
1. Manufacturing process in detail. 2. Detail of indigenous inputs used. 3. Complete recipe to manufacturing 1 Kg of export product. 4. Wastage generated if any.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	59 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006132AM24
RA File Number	05AX04002080 AM24
Licence No and Date	0511021428/10/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
PACKAGING BOX FOR CURTAIN RODS/ WINDOW BLINDS(MADE OF A-PET FILM CLEAR OF DIFFERENT SIZES)	200000.0 Kg	A-PET FILM CLEAR OF DIFFERENT SIZES	200000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	60 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	IDEAX LABELS AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006170AM24
RA File Number	33AX04000075 AM24
Licence No and Date	3311001567/11/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Content of PU fabric in export in Sq. Meter. 2. Justification of 29% wastage with the help of drawing. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	61 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006212AM24
RA File Number	05AX04002058 AM24
Licence No and Date	0511021485/12/10/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	62 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	GUARNIFLON INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006215AM24		
RA File Number	03AX04003158 AM24		
Licence No and Date	0311027855/12/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PTFE Molded Billet	127450.0 Kg	PTFE Powder	130000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	63 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006258AM24
RA File Number	26AX04000055 AM24
Licence No and Date	2611001173/16/10/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	64 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	GIRIRAJ TRADING CO.
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006261AM24
RA File Number	03AX04002976 AM24
Licence No and Date	0311027898/16/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Additive Master batch containing 60% Hydrocarbon Resin 40% Polypropylene((Net Content of Raw Material 1. Hydocarbon Resin 60587.400 Kgs. 2. Polypropylene Granules 40400.000 Kgs.))	100000.0 Kg	Hydrocarbon Resin	60580.0 Kg
		Polypropylene Granules	40400.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Jun/202425/3
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006361AM24

RA File Number	05AX04002082 AM24
Licence No and Date	0511021646/19/10/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.03.2024 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	66 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	CROWN HARDWARE		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006466AM24		
RA File Number	06AX04000231 AM24		
Licence No and Date	0611002277/26/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PRINTED REFLECTIVE SIGNSOF SHEET(MADE FROM Reflective Sheet PET Type/White Size 24 INCH * 22 INCH GSM 250 +/- 10 PERCENT AND MICRONS 280 +/- 10 PERCENT TO BE EXPORTED 36363.636 SQ MTR AND Printing Inks 1428.57 Liter)	1 SQUARE METER (SQM)	Reflective Sheet PET Type/White Size 24 INCH * 22 INCH GSM 250 +/- 10 PERCENT AND MICRONS 280 +/- 10 PERCENT	1.05 Sq. Meter
		PRINTING INKS	1500.0 Liters
NOTE: Value should be 5 % of FOB Value.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	67 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved

Party Name	J.J. PLASTALLOY PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006506AM24		
RA File Number	15AX04000045 AM24		
Licence No and Date	1511000270/30/10/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PP Compound(PP Compound (Having Net Content of Polypropylene 0.680 MT and Glass Fiber 0.300 MT in Per MT Qty. of net Export))	25.0 MT	Polypropylene	17.51 MT
		Glass Fiber	7.725 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	68 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006543AM24
RA File Number	05AX04002215 AM24
Licence No and Date	0511021825/31/10/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024	
1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	69 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	SAJ INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006651AM24
RA File Number	52AX04000173 AM24
Licence No and Date	5211006286/06/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	70 / NC/7/MEET/Jun/202425/3												
Case Status	Case Approved												
Party Name	Nirmaan Kunststoffe LLP												
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024												
HQ File Number	HQRNORM APPLY 00006661AM24												
RA File Number	03AX04003195 AM24												
Licence No and Date	0311028518/06/11/2023												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under:-													
<table><tr><th>Export Item</th><th>Quantity</th><th>Import item</th><th>Quantity</th></tr><tr><td rowspan="2">Additive Master batch containing 60% Hydrocarbon Resin 40% Polypropylene((NET CONTENT OF RAW MATERIAL) 1. Hydocarbon Resin 30293.700 KGS 2) Polypropylene Granules 20200 kgs,)</td><td rowspan="2">100.0 MT</td><td>Hydrocarbon Resin</td><td>60.587 MT</td></tr><tr><td>Polypropylene Granules</td><td>40.4 MT</td></tr></table>				Export Item	Quantity	Import item	Quantity	Additive Master batch containing 60% Hydrocarbon Resin 40% Polypropylene((NET CONTENT OF RAW MATERIAL) 1. Hydocarbon Resin 30293.700 KGS 2) Polypropylene Granules 20200 kgs,)	100.0 MT	Hydrocarbon Resin	60.587 MT	Polypropylene Granules	40.4 MT
Export Item	Quantity	Import item	Quantity										
Additive Master batch containing 60% Hydrocarbon Resin 40% Polypropylene((NET CONTENT OF RAW MATERIAL) 1. Hydocarbon Resin 30293.700 KGS 2) Polypropylene Granules 20200 kgs,)	100.0 MT	Hydrocarbon Resin	60.587 MT										
		Polypropylene Granules	40.4 MT										
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE													

Case No.	71 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	GIRIRAJ TRADING CO.		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006672AM24		
RA File Number	03AX04003528 AM24		
Licence No and Date	0311028521/07/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Additive Master batch containing 60% Hydrocarbon Resin 40% Polypropylene((Net Content of Raw Material 1. Hydocarbon Resin 60587.400 Kgs. 2. Polypropylene Granules 40400.000 Kgs.))	100000.0 Kg	Hydrocarbon Resin	60580.0 Kg
		Polypropylene Granules	40400.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	72 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006725AM24
RA File Number	04AX04000684 AM24
Licence No and Date	0411006312/08/11/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity

71-2400001(CORE KIT SHELL LW V150 OLPS PET)	100 Pieces
71-2400002(CORE KIT SHELL WW V150 OLPS PET)	100 Pieces
71-2400003(MAIN WEB CORE KIT V150)	100 Pieces
71-2400004(TE WEB CORE KIT V150)	100 Pieces
Import Item	Quantity
As per application from S. No. 1 to S. No. 46	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	73 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006726AM24
RA File Number	03AX04003448 AM24
Licence No and Date	0311028575/08/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. NOC from MOEF & CC for the import of used tyre or tubes declaring that this NOC has not been used in import of item under restricted category. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	74 / NC/7/MEET/Jun/202425/3
----------	-----------------------------

Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006733AM24
RA File Number	24AX04000329 AM24
Licence No and Date	2411002951/08/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Net weight of export product thickness wise. 2. Weight of PVC compound in total composite weight of export thickness wise. 3. Specification and GSM of import item no. 8, 9, and 12 along with area in sq. meter. 4. Process of manufacturing in detail indicating wastage at each stage of manufacturing justifying wastage claimed of 20%. 5. Material balance between import and export taking in to consideration wastage involved. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	K L J POLYMERS AND CHEMICALS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006741AM24		
RA File Number	05AX04002396 AM24		
Licence No and Date	0511021963/08/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE COMPOUND (SIO)	1 Kg	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.809 Kg
		ETHYLENE VINYL ACETATE (EVA)	0.188 Kg

		SILANE VTMO	0.0085 Kg
		DI CUMYL PEROXIDE (DCP)	0.0047 Kg
		ANTIOXIDANT	0.0198 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	76 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	PLASMIX PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006748AM24		
RA File Number	07AX04001210 AM24		
Licence No and Date	0711009653/08/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PP CORRUGATED SHEET(Polypropylene Homopolymer- the net content of the imported item is 45494kgs of polypropylene - homopolymer)	6000.0 Kg	Polypropylene Granules	46000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	77 / NC/7/MEET/Jun/202425/3		
Case Status	Case Deferred		
Party Name	MALAYA RUB TECH INDUSTRIES		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006749AM24		

RA File Number	10AX04000222 AM24
Licence No and Date	1011002112/08/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. COA report with DRC of both import and export items. 2. Detailed explanation of the import and export items with reference to Indian Standard Specification. 3. Indigenous items to use in manufacturing export items and accordingly is to be filled in 4 E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	78 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006761AM24
RA File Number	07AX04001237 AM24
Licence No and Date	0711009660/09/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Justification for 36% wastage indicating wastage at each stage of manufacturing. 2. Copy of any earlier NC decision in similar case. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	79 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006767AM24

RA File Number	08AX04001489 AM24
Licence No and Date	0811009934/09/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. 4E and other manufacturing details provided is for some other export product. Please provides correction details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	80 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006829AM24
RA File Number	09AX04000724 AM24
Licence No and Date	0911006223/14/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. 4E and other manufacturing details provided is for some other export product. Please provides correction details. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006831AM24
RA File Number	03AX04003674 AM24
Licence No and Date	0311028706/14/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item S.No.	Export Item	Qty	Import S.No.	Import Description	Qty in Kg
1.	SYNTHETIC RUBBER BASED COMPOUNDED SHEETS- (Rubber Content- 57.27%) Export Qty. 150000.0 kg	1 Kg	1	SYNTHETIC RUBBER CSM	0.280
			2	SYNTHETIC RUBBER (CHLOROBUTYL RUBBER / BROMO BUTYL RUBBER)	0.350
			3	MAGNESIUM OXIDE	0.045
			4	CARBON BLACK	0.156
			5	PLASTICIZER : EASTMAN 168	0.008
			6	ACCELERATOR	0.012
			7	ANTIOXIDANT	0.015
			8	ZINC CARBONATE	0.021
2.	OIL RESISTANT NATURAL RUBBER / NBR BASED RUBBER COMPOUNDED SHEETS (Rubber Content- 48.18%) Export Qty. 800000.0 kg	1 KG	9	NATURAL RUBBER	0.210
			10	SYTHETIC RUBBER (NITRILE) - NBR	0.320
			11	ZINC OXIDE - ACTIVE C-30	0.024
			12	CARBON BLACK	0.080
			13	ACCELERATORS	0.006
			14	ANTIOXIDANT	0.004
			15	PRECIPITATED SILICA FILLER (silicon dioxide)	0.080

3.	RUBBER FLOOR COVERINGS & MATTINGS (Rubber Content- 46.818%) Export Qty. 1000000.0 kg	1 Kg	16	NATURAL RUBBER	0.315
			17	SYNTHETIC RUBBER SBR	0.200
			18	ZINC OXIDE ACTIVE C-30	0.021
			19	ANTIOXIDANT	0.010
			20	ACCELERATOR	0.010
			21	CARBON BLACK	0.100
			22	TITANIUM DI-OXIDE	0.025
			23	PRECIPITATED SILICA FILLER (silicon dioxide)	0.080

Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	POLYMERLINK INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00006832AM24		
RA File Number	03AX04003720 AM24		
Licence No and Date	0311028707/14/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

HDPE POWDER XL-828NAT(HDPE POWDER XL-828NAT)	100000.0 Kg	HIGH DENSITY POLY ETHYLENE HDPE 50 MA 180	98000.0 kg
		POLYETHYLENE CL MASTERBATCH UV AO ADDITIVE MBX AD00180	2600.0 Kg
		CURING AGENT FOR POLYMERS ADD 202	425.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	AEROFLEX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006866AM24
RA File Number	03AX04003559 AM24
Licence No and Date	0311028747/16/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYTETRAFLUOROETHYLENE (PTFE) TUBE WITH STAINLESS STEEL 304/304L SINGLE WIRE BRAIDING WITHOUT ASSEMBLY. SINGLE WIRE BRAIDING WITHOUT ASSEMBLY. NET CONTENT OF PTFE tube 84000 KGS.)	1 Kg	POLYTETRAFLUOROETHYLENE (PTFE) TUBE	1.05 Kg/Kg Content in export
POLYTETRAFLUOROETHYLENE (PTFE) TUBE WITH STAINLESS STEEL 304/304L SINGLE WIRE BRAIDING WITH ASSEMBLY Net Content of PTFE 84000 KGS) ALL	1 Kg	POLYTETRAFLUOROETHYLENE (PTFE) TUBE	1.05 Kg/Kg Content in export
		NPT/BSPT BRANCHLINE	Net To Net

ASSEMBLY ARE NET TO NET IN NOS .)		NPT/BSPT REDUCER	Net To Net
		HEX NUT NIPPLE	Net To Net
		NECKRING	Net To Net
		BSP CAMLOCK COUPLER TYPE A + D	Net To Net
		BSP CAMLOCK ADAPTOR A + D	Net To Net
		SWIVEL FLANGES	Net To Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006909AM24
RA File Number	03AX04003729 AM24
Licence No and Date	0311028793/20/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 140,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.577
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.620
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	8.061

		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.438
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.279
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	43.841
		8	NYLON TYRE CORD FABRIC (DIPPED)	10.663
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.161
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.663
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.557
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.818
		13	RUBBER CHEMICAL :ACCELERATOR	0.514
		14	RUBBER CHEMICAL :RETARDERS	0.101
		15	ZINC OXIDE	1.868
		16	STEARIC ACID	1.166
		17	MICROCRYSTALLINE PETROLEUM WAX	0.636
		18	PRECIPITATED SILICA	0.607

		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.387
		20	PHENOLIC TACKIFIER RESIN	0.232
		21	INSOLUBLE SULPHUR	0.286
		22	PROCESSING ADDITIVES	0.481
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.117
		25	BLADDERS (quantity in Nos.)	0.014
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.213

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	IWI STATIONERY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006910AM24
RA File Number	03AX04003640 AM24
Licence No and Date	0311028794/20/11/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Plastic Sports Water Bottle Flow Refresh(Net Content: 1) 2320.50 KGS 2) 15157.50 KGS 3) 359.70 KGS 4) 462.00 KGS 5) 756.00 KGS 6) 570.00 KGS 7) 150000.00 NOS 8)150000.00 NOS 9)150000.00 NOS 10)150000.00 NOS 11) 150000.00 NOS 12)150000.00 NOS 13) 150000.00 NOS)	1 Kg	Tritan Copolyester	1.05 Kg/Kg content in export
		Polypropylene Granules	1.05 Kg/Kg content in export
		POM Copolymer	1.05 Kg/Kg content in export
		TPE (Thermoplastic Elastomer)	1.05 Kg/Kg content in export
		TPV (Thermoplastic Vulcanizate)	1.05 Kg/Kg content in export
		ABS Moulding Powder	1.05 Kg/Kg content in export
		Silicon Hinge	Net to Net
		Spot Seal	Net to Net
		Gasket	Net to Net
		Button Tape	Net to Net
		Silicon Sleeve	Net to Net
		Handle Hing Pin (Grade SS 304)	Net to Net
		Lock/Unlock Hing Pin (Grade SS 304)	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006914AM24
RA File Number	34AX04000637 AM24
Licence No and Date	3411004360/20/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Process of manufacturing starting from PP Scrim and wastage claimed with justification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	87 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006934AM24
RA File Number	03AX04003767 AM24
Licence No and Date	0311028816/21/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	88 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006963AM24

RA File Number	07AX04001293 AM24
Licence No and Date	0711009752/21/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00006965AM24
RA File Number	08AX04001521 AM24
Licence No and Date	0811010010/22/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Process of manufacturing in detail. 2. Detail of indigenous input. 3. Justification for 10% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007002AM24
RA File Number	03AX04003725 AM24
Licence No and	0311028860/23/11/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. % Water of reaction and handling losses may be given separately with justification. 2. Specific use of import item covered in 1 to 3. Justification for their quantitative requirement may also be given. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	91 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007006AM24
RA File Number	08AX04001539 AM24
Licence No and Date	0811010030/23/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item
MULTI LAYER CO EXTRUDED PLASTIC POUCH (PACKING MATERIAL) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/LLDPE/LLDPE GRAFTED MAH-111.28 MT/MALEIC ANHYDRIDE	800.0 MT	NYLON 6 CHIPS
		EnhancedPolyethyleneResin/Exceed/Exceedxp/ExperimentalPolyethyleneResin/LinearLow
		Low Density Polyethylene (LDPE)
		LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin

GRAFTED LLDPE RESIN- 20.88 MT)		
-----------------------------------	--	--

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007009AM24
RA File Number	08AX04001540 AM24
Licence No and Date	0811009953/23/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item
MULTI LAYER CO EXTRUDED PLASTIC FILM (PLAIN) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/ LLDPE/LLDPE GRAFTED MAH-111.28 MT/ MALEIC ANHYDRIDE GRAFTED LLDPE RESIN- 20.88 MT)	800.0 MT	NYLON 6 CHIPS EnhancedPolyethyleneResin/Exceed/Exceedxp/ExperimentalPolyethyleneResin/LinearLow Low Density Polyethylene (LDPE) LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH Maleic Anhydride Grafted Linear Low Density Polyethylene Resin

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	93 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007072AM24
RA File Number	09AX04000791 AM24
Licence No and Date	0911006296/28/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Catalogue of import item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Jun/202425/3	
Case Status	Case Approved	
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024	
HQ File Number	HQRNORM APPLY 00007095AM24	
RA File Number	08AX04001547 AM24	
Licence No and Date	0811010089/29/11/2023	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item	Quantity	Import item
MULTI LAYER CO EXTRUDED PLASTIC FILM (PLAIN) CONTAINING(NYLON 6 CHIPS-69.6 MT/ENHANCED POLYETHYLENE RESIN/EXCEED/EXCEED XP/EXPERIMENTAL	800.0 MT	NYLON 6 CHIPS
		EnhancedPolyethyleneResin/Exceed/Exceedxp/ExperimentalPolyethyleneResin/LinearLow
		Low Density Polyethylene (LDPE)

POLYETHYLENE RESIN/LLDPE/ADHESIVE RESIN BYNEL/PPR INNATE-473.04 MT/LDPE-125.20 MT/ LLDPE/LLDPE GRAFTED MAH-111.28 MT/ MALEIC ANHYDRIDE GRAFTED LLDPE RESIN- 20.88 MT)		LLDPE / Linear Low Density Polyethylene Grafted MAH / LLDPE Grafted MAH
		Maleic Anhydride Grafted Linear Low Density Polyethylene Resin

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007102AM24
RA File Number	34AX04000651 AM24
Licence No and Date	3411004387/29/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	96 / NC/7/MEET/Jun/202425/3
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007122AM24
RA File Number	03AX04003916 AM24

Licence No and Date	0311029023/30/11/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Jun/2024-25/3 dated 21.06.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	97 / NC/7/MEET/Jun/202425/3		
Case Status	Case Approved		
Party Name	POLYFILLTECHNOLOGIES LLP		
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024		
HQ File Number	HQRNORM APPLY 00007131AM24		
RA File Number	34AX04000669 AM24		
Licence No and Date	3411004392/30/11/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLY ISOBUTYLENE COMPOUND	1 Kg	Poly Iso Butylene Polymer	1.02 Kg/ Kg content in export
		LLDPE Granules	1.02 Kg/ Kg content in export
		Polymer Based Additives Such As HIFAX CA 7153S	1.02 Kg/ Kg content in export
		Optical Brightner	1.02 Kg/ Kg content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00007249AM24
RA File Number	04AX04000770 AM24
Licence No and Date	0411006514/07/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
71-2400273 NX81.5-2 SHELLS REPAIR CORE KIT(71-2400273 NX81.5-2 SHELLS REPAIR CORE KIT)	50 Numbers
71-2400268 NX81.5-2 SHELL PS CORE KIT - FOAM(71-2400268 NX81.5-2 SHELL PS CORE KIT - FOAM)	50 Numbers
71-2400269 NX81.5-2 SHELL SS CORE KIT - FOAM(71-2400269 NX81.5-2 SHELL SS CORE KIT - FOAM)	50 Numbers
71-2400272 NX81.5-2 MAIN GIRDER PS CORE KIT(71-2400272 NX81.5-2 MAIN GIRDER PS CORE KIT)	50 Numbers
71-2400271 NX81.5-2 MAIN GIRDER SS CORE KIT(71-2400271 NX81.5-2 MAIN GIRDER SS CORE KIT)	50 Numbers
71-2400020 NX81.5 RCO CORE KIT(71-2400020 NX81.5 RCO CORE KIT)	50 Numbers
71-240026 7NX81.5-2 MAIN SHEAR WEB CORE KIT(71-240026 7NX81.5-2 MAIN SHEAR WEB CORE KIT)	50 Numbers
71-2400021 / 18128 NX81.5 RTJ CORE KIT(71-2400021 / 18128 NX81.5 RTJ CORE KIT)	50 Numbers

Import Item	Quantity
As per application from S. No. 1 to S. No. 23	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	99 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00000120AM25
RA File Number	04AX04000004 AM25
Licence No and Date	0411007225/05/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity
CoreKit CSW NR81.5-2 INCOM FullPET(CoreKit CSW NR81.5-2 INCOM FullPET)	42 Numbers
CORE MATERIAL RCO D3300(CORE MATERIAL RCO D3300)	42 Numbers
CoreKit TESW NR81.5-2 INCOM FullPET(CoreKit TESW NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit MSW NR81.5-2 INCOM FullPET(CoreKit MSW NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit TESC SS NR81.5-2 INCOM FullPET(CoreKit TESC SS NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit TESC PS NR81.5-2 INCOM FullPET(CoreKit TESC PS NR81.5-2 INCOM FullPET)	42 Numbers

CoreKit MSC SS NR81.5-2 INCOM FullPET(CoreKit MSC SS NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit MSC PS NR81.5-2 INCOM FullPET(CoreKit MSC PS NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit SHELL SS NR81.5-2 INCOM FullPET(CoreKit SHELL SS NR81.5-2 INCOM FullPET)	42 Numbers
CoreKit SHELL PS NR81.5-2 INCOM FullPET(CoreKit SHELL PS NR81.5-2 INCOM FullPET)	42 Numbers
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	42 Numbers
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	308 Numbers
Import Item	Quantity
As per application from S. No. 1 to S. No. 36	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	100 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00000124AM25
RA File Number	04AX04000001 AM25
Licence No and Date	0411007228/05/04/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity
71-2400327 NX81.5 SHELLS REPAIR CORE KIT (BALSA FREE)(71-2400327 NX81.5 SHELLS REPAIR CORE KIT (BALSA FREE))	100 Numbers
71-2400325 NX81.5 SHELL PS CORE KIT - FOAM (BALSA FREE)(71-2400325 NX81.5 SHELL PS CORE KIT - FOAM (BALSA FREE))	100 Numbers
71-2400329 NX81.5 SHELL SS CORE KIT - FOAM (BALSA FREE)(71-2400329 NX81.5 SHELL SS CORE KIT - FOAM (BALSA FREE))	100 Numbers
71-2400020 NX81.5 RCO CORE KIT(71-2400020 NX81.5 RCO CORE KIT)	100 Numbers
71-2400326 NX81.5 MAIN SHEAR WEB CORE KIT (BALSA FREE)(71-2400326 NX81.5 MAIN SHEAR WEB CORE KIT (BALSA FREE))	100 Numbers
71-2400021 / 18128 NX81.5 RTJ CORE KIT(71-2400021 / 18128 NX81.5 RTJ CORE KIT)	400 Numbers
Import Item	Quantity
As per application from S. No. 1 to S. No. 11	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	101 / NC/7/MEET/Jun/202425/3
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jun/ 202425/ 3 and 21/06/2024
HQ File Number	HQRNORM APPLY 00000814AM25
RA File Number	04AX04000140 AM25
Licence No and	0411007440/20/05/2024

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item	Quantity
CoreKit CSW NR81.5-2 INCOM FullPET(CoreKit CSW NR81.5-2 INCOM FullPET)	84 Numbers
CORE MATERIAL RCO D3300(CORE MATERIAL RCO D3300)	84 Numbers
CoreKit TESW NR81.5-2 INCOM FullPET(CoreKit TESW NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit MSW NR81.5-2 INCOM FullPET(CoreKit MSW NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit TESC SS NR81.5-2 INCOM FullPET(CoreKit TESC SS NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit TESC PS NR81.5-2 INCOM FullPET(CoreKit TESC PS NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit MSC SS NR81.5-2 INCOM FullPET(CoreKit MSC SS NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit MSC PS NR81.5-2 INCOM FullPET(CoreKit MSC PS NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit SHELL SS NR81.5-2 INCOM FullPET(CoreKit SHELL SS NR81.5-2 INCOM FullPET)	84 Numbers
CoreKit SHELL PS NR81.5-2 INCOM FullPET(CoreKit SHELL PS NR81.5-2 INCOM FullPET)	84 Numbers
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	84 Numbers
CORE STRIP KIT ROOT JOINT RJ130(CORE STRIP KIT ROOT JOINT RJ130)	1136 Numbers

Import Item	Quantity
As per application from S. No. 1 to S. No. 40	10% Wastage allowed
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	